

अनुबंध में दिए गए हैं। वर्ष 1986-87 के अन्तिम वित्तीय परिणामों के अनुसार, यह होटल 6 लाख रुपये का लाभ कमाएगा।

भारत पर्यटन विकास निगम ने सम्राट होटल सहित अपने विभिन्न होटलों के संबंध में बेहतर निष्पादन हासिल करने के लिए निम्नलिखित उपाय किए हैं :—

(i) मैसर्स ओडनेर होटल रिप्रेजेंटेटिव्स, हांगकांग, मैसर्स गोल्डन तुल्लिप वर्ल्डवाइड होटल्स और ट्रस्टहाऊस फोर्ट, लंदन के साथ अंतर्राष्ट्रीय औरक्षण संबंधों (टाइप-अप्स) के माध्यम से सम्राट होटल की जोरदार बिक्री।

(ii) विदेशी यात्रा प्रचालकों के साथ विशेष रेट संविदा पर हस्ताक्षर करना।

(iii) समूहों के आवागमन को प्रोत्साहन करने के लिए कारोबार की मात्रा पर निर्भर रहते हुए प्रोत्साहनों की पेशकश करना।

(iv) पार्टी रूम, आदि खोलना।

#### Seizure of snake skins

1577. SHRI MUKHTIAR SINGH MALIK:

SHRIMATI RENUKA CHOWDHURY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that cases of seizure and confiscation of snake skins and snake skin articles has increased during the last year;

(b) if so, what are the details in this regard in comparison to the corresponding year and the value thereof; and

(c) whether the seized goods are exported by Government agencies; if so, the names of the agencies and the quantity exported and the value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) Information is not readily available in the Ministry and will be obtained and placed on the Table of the Sabha.

(c) The Bharat Leather Corporation and the State Trading Corporation are authorised to export seized goods. During the period from January, 1984 to March, 1987 the Bharat Leather Corporation exported a total of 247,761 articles made of snake skins valued at Rs. 4,27,78,956. The State Trading Corporation has not exported any such goods so far.:

#### Internal trade in items made of snake skins

1578. SHRI MUKHTIAR SINGH MALIK:

SHRIMATI RENUKA CHOWDHURY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether snake skins and items made of snake skins are not permitted to be traded in within the country; and

(b) whether any special licences are being issued; if so, under what conditions and to whom such licences have been issued during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Trade in skins of 9 species of snakes and the products derived therefrom is now banned.

(b) The Wild Life (Protection) Act, 1972 does not envisage the grant of any "special licences" for the trade in snake skins and articles made therefrom.